## GOVERNMENT OF INDIA MINISTRY OF LAW & JUSTICE DEPARTMENT OF LEGAL AFFAIRS

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# LOK SABHA UNSTARRED QUESTION NO. 2845 TO BE ANSWERED ON 11.03.2020

#### **WOMEN REPRESENTATION IN COURTS**

#### 2845. SHRIMATI MEENAKSHI LEKHI:

#### Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of number of women advocates who are practicing in the High Courts and the Supreme Court;
- (b) the number of women who are currently serving as a Judge in the High Courts and the Supreme Court;
- (c) whether the representation of women and minorities in Indian Judiciary is not adequate;
- (d) if so, steps that have been taken by the Ministry to include more women and minorities (SCs/STs/people with disability; etc.) in the Judicial system of India; and
- (e) the parameters that have been taken consideration to assess the inclusiveness in Judiciary?

### <u>ANSWER</u>

# MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

# (SHRI RAVI SHANKAR PRASAD)

(a) to (e) The information is being collected and will be laid on the Table of the House.